



20 JULY 2015

SC/11977

Security Council Al-Qaida Sanctions Committee Deletes Aliaskhab Kebekov from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 20 July 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

A. Individuals

QDi.351 Name: 1: ALIASKHAB 2: ALIBULATOVICH 3: KEBEKOV 4:

Name (original script): Алиасхаб Алибулатович Кебеков

Title: na **Designation:** na **DOB:** 1 Jan. 1972 **POB:** Teletl Village, Shamilskiy District, Republic of Dagestan, Russian Federation **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Sheikh Abu

Muhammad b) Ali Abu Muhammad c) Abu Muhammad Ali Al-Dagestani **Nationality:** Russian

Passport no.: Russian Foreign Travel Passport number 628605523, issued on 4 Jul. 2006, issued in Federal Migration Service of the Russian Federation (expires on 16 Jul. 2016)

National identification no.: Russian National Passport number 8203883123, issued on 16 Jul. 2005, issued in Department of Internal Affairs (OVD), Kirovskiy District, Republic of

Dagestan, the Russian Federation (expires on 1 Jan. 2017) **Address:** Shosse Aeroporta, 5 Ap. 7 Makhachkala, Republic of Dagestan, Russian Federation **Listed on:** 23 Mar. 2015 **Other**

information: Physical description: eye colour: brown; hair colour: grey; height: 170-175cm;

build: heavy, oval face, beard. Tribal/ethnic background: Avar. Father's name: Alibulat

Kebekovich Kebekov, born in 1927. Wanted by Federal Russian authorities for terrorist crimes.

Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at:

<http://www.un.org/sc/committees/1267/delisting.shtml>
(<http://www.un.org/sc/committees/1267/delisting.shtml>)

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighteenth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml (http://www.un.org/sc/committees/consolidated_list.shtml).

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